

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1613**

**TO BE ANSWERED ON THE 10<sup>TH</sup> FEBRUARY, 2026/ MAGHA 21, 1947 (SAKA)**

**CAREER PROGRESS OF AGNIVEERS**

**1613. SHRI RAHUL GANDHI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Ministry of Home Affairs has been tasked to coordinate the career progression of Agniveers after their term from the armed forces ends;**

**(b) if so, the details thereof along with the rationale behind assigning this responsibility to the Ministry of Home Affairs instead of the Ministry of Defence, given that Agniveers serve in the armed forces;**

**(c) whether the Government has assessed the potential overlap or coordination challenges between the Ministry of Home Affairs and the Ministry of Defence in managing the transition and career progression of ex-Agniveers; and**

**(d) the specific activities and programmes that the Ministry of Home Affairs will coordinate for ex-Agniveers?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): The distribution of subjects among Ministries/Departments has been specified in the Government of India (Allocation of Business) Rules,1961. As per amendment issued by Cabinet Secretariat notification No.S.O.2701(E) dated 16.06.2025, the subject "Coordinating activities for further progress of Ex-Agniveers" is allocated to MHA.**

**(d): A dedicated Ex-Agniveer wing and an Ex-Agniveer cell under Ministry of Home Affairs have been created for smooth coordination, monitoring and formulation of rehabilitation policies for Ex-Agniveers.**

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